

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.66/RPR/2018
निर्धारण वर्ष / Assessment Year : 2013-14

Sushil Kumar Agrawal,
Prop. M/s. Shri Kishan & Company,
Darri Road, Korba (C.G.).

.....अपीलार्थी / Appellant

PAN : ACGPA4350B.

बनाम / V/s.

The Dy. Commissioner of Income Tax,
Circle – Korba (C.G.).

.....प्रत्यर्थी / Respondent

Assessee by : None (Withdrawal Application filed.)

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 23.12.2020

घोषणा की तारीख / Date of Pronouncement : 23.12.2020

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)-1, Jabalpur on 05.03.2018 in relation to the assessment year 2013-14.

2. Before us, the assessee has filed a letter dated nil seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

“That the Hon’ble CIT(A) has confirmed an addition of Rs.2,56,12,688/- for A.Y. 2013-14 estimating the Net Profit @ 8%. Aggrieved by the order passed by Ld.CIT(A) the assessee has preferred the 2nd appeal before your honour on 17.05.2018.

That for the assessment year under consideration an assessment u/s 143(3) / 153A has been passed by the ld.ACIT, Central Circle, Bilaspur (C.G.). Considering the above issue / matter the assessee desires to withdraw the 2nd appeal filed before your honour.”

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 23rd December, 2020.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S. SYAL)
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 23rd December, 2020.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Jabalpur.
4. The Pr.CIT, Bilaspur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच, पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.